

MR. CHAIRMAN: Nothing is being recorded.

(Interruptions)

MR. CHAIRMAN: You are going too much. Please sit down.

(Interruptions)*

MR. CHAIRMAN: Don't record anything.

[Translation]

SHRI NAWAL KISHORE RAI (Sitamarhi): Mr. Chariman, Sir, I come from Sitamarhi in Bihar. Sitamarhi, Muzaffarpur, Vaisali Western part of Madhubani and eastern part of Motihari area have a population of around one crore, who is waging agitation since long for the development of Bajjika language but nothing has been done so far in this direction. The hon. Minister of Home Affairs is also present here, I would like to submit that I had also raised this issue at the time of presenting Demand for Grants of Ministry of Home and the Bajjika language, which is spoken by one crore people of Bihar should be included in the Eighth Schedule of the Constitution, which may pave way for the development of Bajjika Language. The Minister of Internal Security has said in Bihar that Maithili and Bhojpuri language will be considered from the point of view of their inclusion in Eighth Schedule, we welcome it. I request that Bajjika Language spoken by 1 crore people should be included in the Eighth Schedule. I had raised this issue at the time of presentation of demand for grants but no response was given in this regard. The Government should be instructed to include Bajjika Language in Eighth Schedule. Like wise I also request the Ministry of Information and Broadcasting that in Bihar a programme named Chaupal is broadcast and telecast, it should also be telecast and broadcast in Bajjika language

SHRI ANAND AHIRWAR (Sagar): Mr.

Chariman, Sir, recently in my Constituency Sagar, the result of Central School has been declared. Most of the students have been placed under compartment Ninety percent of such students belong to s/c and S/T: Such result is due to a malice toward them. They have played with their future. The present principal has been there for the last 15 years. I have already apprised Minister of his abominable activities but no action could be initiated against him. These students are compelled to sit on the back benches in the class. They are ill-treated on account of untouchability and even teachers in Central School are given such treatment. On many occasions, they were ill-treated and they made a complaint to me in this regard and I sent their complaints along with my letter to the Minister. I want to submit that an inquiry should be made into it and the Principals should be removed and with that copies of the supplementary exams should be re-evaluated. Of course, there is a provision of re-totalling but it will not solve the purpose. A strict action should be taken against those examiners. The hon. Deputy Minister of Education is present in the House, she should come forward with a statement in this regard.

[English]

MR. CHAIRMAN: As you all know, we have to take up the impeachment matter at two of the Clock exactly. Therefore, I would not allow now anything else. We will now take up Papers to be Laid on the Table. Please excuse me. You can raise it tomorrow.

(Interruptions)

[English]

12.50 hrs.

PAPERS TO BE LAID ON THE TABLE

Report of the C & AG of India Union
Government No. 12 of 1992 Commercial
Indian Telephone Industries Limited

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri Sukh Ram. I beg to lay on the table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 12 of 1992)- (Commercial)- Indian Telephone Industries Limited, under article 151(1) of the Constitution.

[Placed the Library See No LT-4035/93]

Annual Report and review on the working of Veterinary Council of India, New Delhi for the year 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 1991-92, along with Audited Accounts, under sub-section (4) of section 62 of the India Veterinary Council Act, 1984.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Veterinary Council of India, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library, See No LT-4036/93]

Annual Report and review on the National Institute of Public Corporation and Child

development, New Delhi for the year 1991-92 etc.

• THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMUKUL WASNIK): on behalf of Shrimati Basava Rajeshwari: I beg to lay on the table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Corporation and Child Development, New Delhi, for the year 1991-92, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Corporation and Child Development, New Delhi, for the year 1991-92. (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library See No LT-4037/93]

Report of C & AG of India-Union Government (No. 9 of-1993) for the year ended the 31st March, 1992- Defence Services Air Force and Navy)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): I beg to lay on the table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 9 of 1993) for the year ended the 31st March, 1992-

(Defence Services-Air Force and Navy), under article 151(1) of the Constitution.

[Placed in the Library, See No LT-4038/93]

Annual report on the working of Raja Rammohan Rai Library foundation, Calcutta for year 1991-92 and Kendriya Vidyalaya Sangathan, New Delhi for 1990-91, Bal Bhavan Society India New Delhi for 1991-92 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1991-92, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1991-92. (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library, See No. LT-4039/93]

(3) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1990-91.

[Placed in the Library, See No. LT-4040-93]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya

Sangathan, New Delhi, for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1990-91, together with Audit Report thereon. (iii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1990-91.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in the Library, See No. LT-4041/93]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society, India, New Delhi, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhavan Society, India, New Delhi, for the year 1991-92, together with Audit Report thereon.

(iii) Statement (Hindi and English versions) regarding review by the Government on the working of the Bal Bhavan Society, India, New Delhi, for the year 1991-92.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above

[Placed in the Library, See No. LT-4042/93]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1990-91, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1990-91.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
- [Placed in the Library, See No LT-4043/93]
- (0) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, (Central Institute of Hindi) Agra, for the year 1991-92.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, (Central Institute of Hindi) Agra, for the year 1991-92, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kendriya Hindi Shikshan Mandal (Central Institute of Hindi) Agra, for the year 1991-92.
- (11) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (10) above.
- [Placed in the Library, See No. LT-4044/93]
- (12) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1991-92, along with Audited Accounts.
- (ii) A copy of the Reveiw (Hindi and English versions) of the Government on the working of the Board of Apprenticeship Training (Southern Region), Madras, for the year 1991-92.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- [Placed in the Library, See No LT-4045/93]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Appreiteiceship Training (Western Region) Bombay, for the year 1991-92, along with Audited Accounts.
- (ii) A copy of the Reveiw (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1991-92.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

Committee on Government Assurances

recommendations and to State that at this House has no recommendation to make to the Lok Sabha in regard to the said Bill."

12.521/2 hrs.

[English]

TRANSPLANTATION OF HUMAN ORGANS BILL

Secretary-General As passed by Rajya Sabha

Sir, I lay on the Table the Transplantation of Human Organism Bill, 1993, as passed by Rajya Sabha on the 5th May, 1993.

COMMITTEE ON GOVERNMENT ASSURANCES

Twelfth Report

12.53 hrs.

[Translation]

DR. LAXMI NARAYAN PANDEYA (Mandsaur): Sir, I beg to present the twelfth report (Hindi and English versions) of the Committee on Government Assurances.

[English]

MR. CHAIRMAN: Now we shall take up item number 10.

(Interruptions)

SHRI RAM NAIK (Bombay North): We have given notice for opposing this. (Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): We are opposing this.

MR. CHAIRMAN: Let him put the Motion first. Let there be a Motion for withdrawal, then you oppose it.

[Placed in the Library, See No. LT-4046/93]

(16) A copy of the Annual Report Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1991-92, together with Audit Report thereon.

(17) Statement (Hindi and English versions) showing reasons for delay in the laying the papers mentioned at (16) above.

[Placed in the Library, See No. LT-4047/93]

12.52 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

(1) "In accordance with the provisions of rule 111 of the rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Transplantation of Human Organs Bill, 1993 which has been passed by the Rajya Sabha at its sitting held on the 5th May, 1993."

(ii) "In accordance with the provisions of sub-rule (6) of rule 18 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1993 which was passed by the Lok Sabha at its sitting held on the 5th May, 1993 and transmitted to the Rajya Sabha for its